

12.07 hrs.

RE: CEASE-FIRE

श्री यशपाल सिंह (कैराला): क्या मैं जान सकता हूँ कि जबकि हमारी तरफ से बार बार लिख कर दिया गया है कि अब चाइना गवर्नमेंट की फाइनल रिपोर्ट्स सीज फायर के मुतालिक आ चुकी हैं, यह हाउस कब तक इस मामले में इन्कार किया जायेगा ?

अध्यक्ष सहोदय : मैं पूछ कर आप को बतला दूंगा ।

12.07½ hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (i) The Rice (Madhya Pradesh) Price Control (Amendment) Order, 1962, published in Notification No. G.S.R. 1548 dated the 20th November, 1962. [Placed in Library, see No. LT-618/62].
- (ii) The Rice (Punjab) Price Control (Second Amendment) Order, 1962, published in Notification No. G.S.R. 1549 dated the 20th November, 1962. [Placed in Library, see No. LT-619/62].
- (iii) G.S.R. No. 1561 dated the 24th November, 1962, rescinding the Rice (Import from Punjab) Order, 1961. [Placed in Library, see No. LT-620/62].

Resolutions  
DISPLACED PERSONS (COMPENSATION AND REHABILITATION) SEVENTH AMENDMENT RULES

The Deputy Minister in the Ministry of Works and Housing (Shri P. S. Naskar): I beg to lay on the Table a copy of the Displaced Persons (Compensation and Rehabilitation) Seventh Amendment Rules, 1962, published in Notification No. G.S.R. 1541, dated the 17th November, 1962, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954. [Placed in Library, see No. LT-617/62].

12.08 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th November, 1962, agreed without any amendment to the Pondicherry (Administration) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 22nd November, 1962."

12.08½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

ELEVENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Eleventh Report of the Committee on Private Members' Bills and Resolutions.